

आयकर अपीलिय अधिकरण, अहमदाबाद न्यायपीठ 'SMC' अहमदाबाद ।

**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**“SMC” BENCH, AHMEDABAD**  
*(Conducted through Virtual Court)*  
**BEFORE SHRI RAJPAL YADAV, VICE-PRESIDENT**

**ITA No.831/Ahd/2019**

निर्धारण वर्ष/ Asstt.Year : 2015-16

Rasesh M. Shah D-102, Swaminarayan avenue Nr.AEC Cross Roads Naranpura, Ahmedabad. PAN : BBAPS 3808 Q	Vs.	ITO (Intl. Taxn)-1 Ahmedabad.
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अपीलार्थी/ (Appellant)		प्रत्यर्थी/ (Respondent)
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**CORREGENDUM**

**Date : 14-12-2021**

On 24-11-2021, "SMC" Bench presided by me had heard ITA No.215/Ahd/2017 and 831/Ahd/2019. The title of ITA No.215/Ahd/2017 reads as under:

**ITA No.215/Ahd/2017**

निर्धारण वर्ष/ Asstt.Year : 2012-13

Shri Pankaj Kacharabhai Patel 104, Yogi Flats, Nr.Pandit Nagar Vibhag-3, Satellite Road Ahmedabad 380 015. PAN : AEHPP 5818 A	Vs.	The ITO, Ward-3(3)(4) Ahmedabad.
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(Applicant)		(Respondent)
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Order on this appeal was pronounced on 25.11.2021.

2. The title of the order in ITA No.831/Ahd/2019 should be -

**ITA No.831/Ahd/2019**

निर्धारण वर्ष/ Asstt.Year : 2015-16

Rasesh M. Shah D-102, Swaminarayan avenue Nr.AEC Cross Roads Naranpura, Ahmedabad. PAN : BBAPS 3808 Q	Vs.	ITO (Intl. Taxn)-1 Ahmedabad.
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3. Order in this appeal was pronounced on 1.12.201. However, on account of *bona fide* error, Private Secretary has pasted address of ITA No.215/Ahd/2017 in the cause title. The Id.Deputy Registrar (Consultant), Shri J.K. Lodha has brought this mistake to my notice which came to his knowledge while distributing copies of orders to the parties. I find it an apparent mistake from the record which crept in by adopting cut-and-paste in the cause title. I have gone through contents of the order, no changes or error has been noticed, which remain as it is. Therefore, taking *suo moto* cognizance of the typographical error in the cause title of the order, I rectify the same as under. The cause title of ITA No.831/Ahd/2019 should be read as under:

**ITA No.831/Ahd/2019**  
निर्धारण वर्ष/ Asstt.Year : 2015-16

Rasesh M. Shah D-102, Swaminarayan avenue Nr.AEC Cross Roads Naranpura, Ahmedabad. PAN : BBAPS 3808 Q	Vs.	ITO (Intl. Taxn)-1 Ahmedabad.
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4. This corrigendum be uploaded in the website of the ITAT.

**Sd/-**  
**(RAJPAL YADAV)**  
**VICE-PRESIDENT**  
**14/12/2021**